

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4107**  
ANSWERED ON 18<sup>TH</sup> JULY, 2019

**RECALLED VEHICLES FOR SAFETY DEFECTS**

4107. SHRIMATI RATHVA GITABEN VAJESINGBHAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any data regarding the number and class/type of vehicles recalled by automobile manufacturers for safety defects in the country;
- (b) if so, the details thereof for the last three years and the current year;
- (c) whether the Government has prepared a mandatory recall policy for vehicles which do not meet safety standards;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether a study of road accidents involving light four wheelers has been conducted and if so, the details and outcome thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Sir, vehicle manufacturers provide the vehicle recall data to the Government on voluntary basis from time to time. Presently, it is not a mandatory requirement under the Motor Vehicles Act, 1988. Therefore, such information is not maintained.

(c) and (d) Ministry under the proposed clause 40 of the proposed Motor Vehicles (Amendment) Bill, 2019 as introduced in Lok Sabha on 15th July 2019, has provided for provision for recall of motor vehicles.

(e) The Ministry analyses the road traffic accidents based on the data received from the Police department of all States/Union Territories. As per the report, light four wheelers (Car/Jeep/Van/Taxi) accounted for 1,13,737 road accidents during the calendar year 2017.

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